#### COURT-I

## In the Appellate Tribunal for Electricity (Appellate Jurisdiction)

# IA NO. 278 OF 2017 IN DFR NO. 965 OF 2017

Dated: 28th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

#### In the matter of:

**Gujarat State Petronet Ltd.** 

.... Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Mr. Piyush Joshi Ms. Sumiti Yadava

Counsel for the Respondent(s) : --

### <u>ORDER</u>

## IA NO. 278 OF 2017

(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 19.05.2017. Dasti, in addition, is permitted.

List the matter on 19.05.2017.

(B.N. Talukdar)
Technical Member (P&NG)
Ts/Vq

(Justice Ranjana P. Desai) Chairperson